

ITEM NO.53

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5674/2017

BELU SYAL

Appellant(s)

VERSUS

UNITECH HI-TECH DEVELOPERS LTD & ANR.

Respondent(s)

Date : 14-12-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Sanat Kumar, Sr. Adv.
Mr. Rahul Narayan, Adv.
Mr. Shashwat Goel, Adv.
Mr. Anand Kumar Sethi, Adv.
Mr. Rahul Narayan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

It appears that despite service of notice having been effected, none has entered appearance on behalf of the respondents.

However, by way of last opportunity, we adjourn the matter to 11.01.2019, on which date the matter shall be disposed-of finally.

(MUKESH KUMAR)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER